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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

Notification No. 52/2015-2020
New Delhi, dated the 08 January, 2019

ERRATA

Subject: Errata to Notification No.49/2015-2020 dated 7th January, 2019 notifying Export Policy of Fertilisers under Chapter 31 of ITC(HS) Classification of Export and Import Items 2018.

In Line 2 of the NOTE 2 below Export Licensing Note of Chapter 31 in the Notification No. 49/2015-2020 dated 7th January, 2019 is rectified to be read as under (**changes made are in bold letters**):

The procedure to obtain prior permission/ NoC of the Department of Fertilizers for export of fertilizers, wherever laid down, has been prescribed vide Public Notice No. **67 /2015-20** dated 7th January, 2019.

2. Effect of this Notification:

Errata to Notification No. 49/2015-2020 dated 7th January, 2019 has been issued.



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(Issued from F.No.01/91/180/13/AM-17/Export Cell)